

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

**Need to postpone UPSC and other Competitive Exams due to COVID-19**

SHRI P. WILSON (Tamil Nadu): Mr. Chairman, Sir, the Union Public Service Commission, the Staff Selection Commission and other recruiting bodies are planning to hold entrance examinations from 4th October, in various States, simultaneously. These entrance examinations are going to be conducted flouting the ICMR norms endangering the public health and public interest. You are aware that the country is still in the grip of Corona Pandemic and the health organisations are vocal about the social distancing, usage of masks and sanitizers and to avoid large-scale gatherings. You are aware that the aspirants will have ten hours' exposure and you can't expect them to have a Covid-19 certificate for entering the examination hall. Many of the aspirants are Covid-19 workers and healthcare workers. There is no public transport like trains in many of the States. There are some States which are affected by the floods. Some of the aspirants are pregnant women. You know about their psychological states and their fear because of Covid-19. Therefore, the Government can't close its eyes and shut its ears and deprive the legitimate demands of the aspirants.

I would say that the competitive examinations are not like qualifying examinations which should be held without any delay. Already fifty per cent of the vacancies, in each Department, are not filled up in the Central Government, including the civil servants. They are lying vacant for more than one year. Heavens will not fall down if the competitive examinations for UPSC, SSC and other entrance examination are postponed. Therefore, I request you to postpone all competitive examinations which are to be held in the month of October and November. I request the hon. Minister to interfere in this matter. Thank you, Mr. Chairman, Sir.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

डा. फौजिया खान (महाराष्ट्र): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करती हूँ।

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

SHRI N.R. ELANGO (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the issue raised by the hon. Member.

#### **Refusal by Banks to give loans**

SHRI K.C. VENUGOPAL (Rajasthan): Mr. Chairman, Sir, our economy is in a deep crisis. Already the Government of India has announced several packages, including *Aatmanirbhar Bharat* and a ₹ 3 lakh crore loan package for MSME sector. Recently, we had an interaction in the Parliamentary Standing Committee with the Tourism Secretary. He himself is saying that banks are very much reluctant to give loans to the MSME sector. So, they are all in a trouble. As per a report of the Tourism Secretary, there is a job loss of five crore in the tourism sector alone. Then, when is it going to be revived? The banks are very much reluctant to give loans to the MSME sector. Then, what is going to happen to this sector? The entire country is going through an agony. Everywhere, there is a job loss. Everywhere, there are problems. The Government is announcing packages. But, on the ground, what is happening? Nothing is happening. The Government is not checking it. Therefore, there is a need for a direction from the Reserve Bank of India or the Government of India. To what extent is the loan given